

S U P R E M E C O U R T O F I N D I A
 RECORD OF PROCEEDINGS
 CIVIL APPEAL NO(s). 5096 OF 2005
 BEFORE THE REGISTRAR SUNIL THOMAS

HEM RAJ & ORS.

Appellant (s)

VERSUS

KARTAR SINGH (D) BY LRS. & ORS.

Respondent(s)

(With appln(s) for substitution,c/delay in filing substitution
 appln. and office report)

WITH Civil Appeal NO. 5097-5098 of 2005
 (With office report)
 Civil Appeal NO. 5115 of 2005
 (With office report)
 Civil Appeal NO. 5116 of 2005
 (With office report)

Date: 16/02/2012 This Appeal was called on for hearing today.

For Appellant(s) Mr. Punit Dutt Tyagi,Adv.

Mr.Manjit Singh,adv.
 Mr. Kamal Mohan Gupta

For Respondent(s)

Mr. Manoj Swarup,Adv.

UPON hearing counsel the Court made the following
 O R D E R

Service is complete in all the Civil Appeals.

In Civil Appeal Nos. 5096/05 and in Civil Appeal
 No.5115/05 an application for substitution of the legal
 heirs of the common respondents is pending.

Contd....2

ITEM NO.72

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It may listed along with main appeal as directed by the
 Hon'ble Judge in Chambers by order dated 11.11.2011.
 List as per rules.

(Sunil Thomas)
 Registrar

SB